

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 217
CP-144/ND/2021

IN THE MATTER OF:

Eurobearings S.R.L

... **Applicant/Petitioner**

Versus

Eurobearings India Pvt. Ltd. & Anr.

... **Respondent**

Under Section: 241-242

Order delivered on 08.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

As prayed by Proxy Counsel appearing for Respondent No. 2 to 5 in CP-141/241-242(PB)/2021 and the Petitioner for CP-144/ND/2021 on the ground that the arguing counsel is unwell, the hearing in the captioned matter is deferred to 05.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)